

(d) Since there was no order preventing his departure, the question of his escape or complicity therein by any person does not arise;

(e) The case under the Excise Act is sub-judice.

Introduction of Defection Bill

4249. SHRI C. R. MAHATA

DR. RAMJI SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have any intention to introduce the Defection Bill in Parliament; and

(b) if so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). Government wish to bring forward before Parliament the anti-defection Bill as early as possible. However, before doing so, the Government propose to discuss the proposed legislation in the Janata Party as well as with the Leaders of Opposition Parties.

Non-opening of National Highway No. 6

4250. SHRI SUSHIL KUMARDHARA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the National Highway No. 6 linking Haldia Dock in West Bengal has not been opened for traffic;

(b) whether the other roads linking this road have been damaged due to recent floods;

(c) if so, whether there is any possibility of opening this road No. 6 for traffic; and

(d) if so, when?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM) (a) to (d). Presumably, the Honourable Member is referring to the link road connecting Haldia with N.H. 6 near Kolaghat which is known as N.H. 41. This N.H. has not been opened for normal traffic as some augmentation works are planned. A length of about 9 miles of N.H. 41 was

submerged during this year's floods causing depression, breaches and pot holes in some stretches. These damages have since been restored.

Due to unprecedented heavy floods and intense rainfall and overflowing of rivers during Sept/Oct. this year, long stretches of N.H. 6 which links Calcutta to Haldia Port through N.H. 41 had been submerged for considerable periods. Immediate restoration works have since been carried out and the traffic is through on all the affected National Highways in the State.

जपाला सीमेंट कारखाने का प्राधुनिकीकरण

4251. श्री राम देवी राम : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वर्ष 1977 में बिहार सरकार के साथ किये गये एक करार के आधार पर जपाला सीमेंट कारखाने के प्रबन्धकों ने कारखाने के अधुनकीकरण के बारे में अपना परियोजना प्रतिवेदन भारत सरकार और भारतीय औद्योगिक विकास बैंक को प्रस्तुत कर दिया है और क्या सरकार का विचार शीघ्र ही इसका प्राधुनिकीकरण करने का है; और

(ख) क्या यह भी सच है कि बिहार सरकार के साथ 1977 में किये गये करार के अनुसार जपाला कारखाने के प्रबन्धक कारखाने को पांच वर्ष तक बन्द नहीं कर सकते परन्तु वे फिर भी उसे बन्द करने की धमकी दे रहे हैं ?

उद्योग मंत्रालय में राज्य मंत्री (श्रीमती आशा सोहनित) : (क) और (ख) : सरकार को कारखाने का प्राधुनिकीकरण करते अथवा बन्द किया जाना रोकने के बारे में जपाला सीमेंट कारखाने के प्रबन्धकों तथा बिहार सरकार के बीच किये गये किसी भी करार का पता नहीं है। कारखाने के प्रबन्धकों ने अपने कारखाने का प्राधुनिकीकरण व विस्तार करने हेतु रियायती वित्त योजना के अधीन

वित्तीय सहायता प्राप्त करने के लिए सितम्बर, 1976 में इण्डस्ट्रियल डेवलप-मेण्ट बैंक ऑफ इंडिया से अनुरोध किया था ।

U.P.S.C. Examination for posts of Assistant Executive Engineers

4252. SHRI KACHARULAI HEM-RAJ JAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the U.P.S.C. had conducted an examination for the posts of Assistant Executive Engineers in August, 1977;

(b) whether it is also a fact that the candidates were declared selected in May, 1978;

(c) whether the U.P.S.C. had forwarded the names of the selected persons to various departments and Ministries for issuing the appointment letters;

(d) whether all the said Ministries and Departments of Government of India have issued the appointment letters by now; and

(e) if not, the reasons for delay in issuing the appointment letters and the names of Ministries who have not issued appointment letters so far ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL) (a) Yes, Sir. Except that it was a combined examination for recruitment to the Services indicated in reply to parts (d) and (e) of the Question.

(b) Yes, Sir.

(c) to (e). Recruitment on the basis of the combined examination is made in respect of thirty-three Services. The Ministry of Railways allot candidates to the various Ministries/Departments. The appointment letters are issued by The concerned Departments. The information whether any delay has occurred in the issue of appointment letter to a candidate in any particular Service and if so reasons for it are not available with this department.

Setting up a Tyre Project in Gujarat

4253. SHRI F. P. GAEKWAD: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that an industrial licence was issued in July, 1975 to Gujarat Industrial Investment Corporation Ltd. for setting up a tyre project in Gujarat;

(b) whether a new company "Gujarat Tyres Ltd." has been formed and a foreign collaboration with "Good year" has been concluded;

(c) if so, reasons for withholding sanction to the project; and

(d) whether in the interest of breaking monopoly of multi-national companies in this field, is it not considered essential to accord early sanction to this project?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) Yes, Sir.

(b) Gujarat Tyres Ltd. have entered into technical collaboration agreement with M/s B.F. Goordrich Co., Akron, Ohio, US.

(c) and (d). The application of Gujarat Tyres Ltd. for financial assistance was pending with the financial institutions mainly because of sick demand for automobile tyres and tubes in the country. It has been agreed that in view of the demand projections for tyres in 1981-82 and the likely installed capacity at that point of time, there would be scope for setting up one or two more projects for the manufacture of automobile tyres and tubes in the country. Accordingly, the Industrial Development Bank of India has been asked to look into the viability of the various tyre projects and their current state of progress, and decide the order of priority in which financial assistance could be released.

कागज के उत्पादन में कमी

4254. डा० लक्ष्मी नारायण : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 1974-75 की तुलना में 1975-76, 1976-77 और 1977-78 में कागज के उत्पादन में कमी हुई है; और